HIGH COURT OF DELHI AT NEW DELHI GENERAL-ADMN.-I BRANCH

No. 2080 /G-2/Two-Wheeler/Genl.-I/DHC Dated: 12/09/205

TENDER NOTICE

Sealed Quotations are invited for purchase of one(01) TVS Jupiter-125cc Alloy Disc Scooter for the use of Delhi High Court, as per below format:-

| Model | Particulars | To be filled by the Vendor (rates per vehicle ₹) |
|--------------|--------------------------------|--|
| | Ex-Showroom Price | |
| TVS Jupiter- | Registration Charges/Fees | |
| 125cc Alloy | Insurance | |
| Disc Scooter | Standard Accessories | |
| | (Provided by the Company) | · |
| (Readily | Discount/Complimentary (If | |
| Available | any) | |
| colour) | Miscellaneous Charges (If any) | |
| | TOTAL COST | ₹ |

Interested authorized dealers may submit their quotations as per above format only in sealed cover superscribing thereon "QUOTATION FOR PURCHASE OF TWO WHEELER SCOOTER" addressed to The Registrar General, Delhi High Court, Sher Shah Road, New Delhi-110003, so as to reach the undersigned in Room No. 8, Ground Floor, General-Admn.-I Branch, Administrative Block, Delhi High Court on or before 08.10.2025 till 04:30 P.M. Quotation(s) received after prescribed date/time shall not be entertained in any circumstances.

This Court reserves its right to accept or reject any or all quotations without assigning any reason, whatsoever.

(S.K. Bhadola)
Deputy Registrar (Genl.-I)

For Registrar General